

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :31/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION3101- 11.00AM -11.05 AM

853-ADMISSION-COURTCODE-JAYPEE-AT 11.06 AM

1	SEBI Appeal	76/2024	JAYPEE LIMITED Vs. SEBI	INFRATECH BATHIYA LEGAL
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938-ADMISSION-COURTCODE-SHARONFINAL-AT 11.07 A.M.

2	Misc. Application	1708/2023	IMPRESSIVE TRADING PVT. LTD. AND ANR.-DELAY Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000078/2024)				
	Misc. Application	1710/2023	SOVIN TRADING PVT. LTD.-DELAY Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000079/2024)				
	Misc. Application	1711/2023	SUNRATH TRADING PVT. LTD. AND ANR.-DELAY Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000080/2024)				
	SEBI Appeal	78/2024	IMPRESSIVE TRADING PVT. LTD. AND ANR. Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001708/2023		

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	SEBI Appeal	79/2024	SOVIN TRADING PVT. LTD. Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001710/2023		
	SEBI Appeal	80/2024	SUNRATH TRADING PVT. LTD. AND ANR. Vs. SEBI	CHANDHIOK AND MAHAJAN ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001711/2023		

699-DISPOSAL-CODE-FITANDPROPERNEPTUNE-AT 11.08 A.M

3	Misc. Application	61/2022	KAILASH RAMKISHAN GUPTA AND ANR- Add.Documents Applicaation Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
(Main Matter Number :SEBI Appeal/0000064/2022)				
	SEBI Appeal	64/2022	KAILASH RAMKISHAN GUPTA AND ANR Vs. SEBI	Hitesh Buch Hitesh Buch AND Associates Company
Sub Matter(Disposed) :		Misc. Application/0000047/2022		
Sub Matter :		Misc. Application/0000061/2022		
Sub Matter(Disposed) :		Misc. Application/0000582/2022		
Sub Matter(Disposed) :		Misc. Application/0000316/2023		

726-DISPOSAL-CODE-SUSPENSION-AT 11.09 A.M.

4	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000207/2022		
Sub Matter(Disposed) :		Misc. Application/0000208/2022		
Sub Matter(Disposed) :		Misc. Application/0000320/2022		

962-DISPOSAL-COURTCODE-CORALHUB-11.10 AM

5	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) :		Misc. Application/0000554/2022		
Sub Matter(Disposed) :		Misc. Application/0001361/2022		

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	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) : Misc. Application/0001647/2022				
<u>351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT11.11AM</u>				
6	SEBI Appeal	857/2022	MONEY SECURE INVESTOR Vs. SEBI	ABHISHEK MISHRA, CS
Sub Matter(Disposed) : Misc. Application/0000101/2023				
<u>188-DISPOSAL-COURTCODE-INSPECTION-AT11.12 AM</u>				
7	SEBI Appeal	360/2023	SHUBRO SANKHA DAS SARMA Vs. SEBI	Udayan Mukherjee, Advocate
Sub Matter(Disposed) : Misc. Application/0000742/2023				
<u>269-DISPOSAL-CODE-INVESTMENTADVISER-AT11.13 AM</u>				
8	SEBI Appeal	456/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter(Disposed) : Misc. Application/0000975/2023				
	SEBI Appeal	457/2023	MR. MUKESH VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter(Disposed) : Misc. Application/0000976/2023				
<u>151-DISPOSAL-COURTCODE-VIKASAO-AT11.14 AM</u>				
9	Misc. Application	716/2023	LOKESH KUMAR GARG-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000523/2023)				
	SEBI Appeal	520/2023	BIMLA DEVI JINDAL Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0000695/2023				
Sub Matter(Disposed) : Misc. Application/0000696/2023				

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Sub Matter(Disposed) : Misc. Application/0001129/2023				
	SEBI Appeal	521/2023	KAMINI JINDAL Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0000701/2023				
	SEBI Appeal	522/2023	PRAVEEN BISHNOI Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) : Misc. Application/0000710/2023				
Sub Matter(Disposed) : Misc. Application/0001130/2023				
	SEBI Appeal	523/2023	LOKESH KUMAR GARG Vs. SEBI	Triad Law Chambers
Sub Matter : Misc. Application/0000716/2023				
<u>29-DISPOSAL-COURTCODE-INSPECTIONKSBL-AT 11.15 AM</u>				
10	SEBI Appeal	525/2023	BHAGWAN DAS NARANG Vs. SEBI	Saurabh Bachhawat Senior Associate
Sub Matter(Disposed) : Misc. Application/0001139/2023				
	SEBI Appeal	526/2023	JYOTHI PRASAD Vs. SEBI	Saurabh Bachhawat Senior Associate
	SEBI Appeal	757/2023	Karvy Capital Ltd Vs. SEBI	Joby Mathew And Associates
Sub Matter(Disposed) : Misc. Application/0001131/2023				
Sub Matter(Disposed) : Misc. Application/0001304/2023				
<u>132-DISPOSAL-COURTCODE-YAMINIWTM-AT11.16 AM</u>				
11	SEBI Appeal	791/2023	MR. HARVINDER SINGH Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001273/2023				
Sub Matter(Disposed) : Misc. Application/0001274/2023				
Sub Matter : Misc. Application/0001705/2023				

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	SEBI Appeal	792/2023	SATVINDER KAUR Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001275/2023		
	Sub Matter(Disposed) :	Misc. Application/0001276/2023		
	SEBI Appeal	793/2023	HARVINDER SINGH HUF Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001277/2023		
	Sub Matter(Disposed) :	Misc. Application/0001278/2023		
	SEBI Appeal	794/2023	KULDEEP KAUR Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001279/2023		
	Sub Matter(Disposed) :	Misc. Application/0001280/2023		
	SEBI Appeal	795/2023	MR. GURUPREET SANGLA Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001283/2023		
	Sub Matter(Disposed) :	Misc. Application/0001284/2023		
	SEBI Appeal	796/2023	MS. SEEMA SANGLA Vs. SEBI	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001285/2023		
	Sub Matter(Disposed) :	Misc. Application/0001286/2023		
	SEBI Appeal	797/2023	RAHUL GOEL Vs. SEBI	R V LEGAL ADV
	Sub Matter(Disposed) :	Misc. Application/0001305/2023		
	SEBI Appeal	798/2023	RAJEEV GOEL HUF Vs. SEBI	R V LEGAL ADV
	Sub Matter(Disposed) :	Misc. Application/0001306/2023		
	SEBI Appeal	823/2023	Mr.Sanjeev Goel Vs. SEBI	Prakash Shah And Associate
	Sub Matter(Disposed) :	Misc. Application/0001307/2023		
	Sub Matter(Disposed) :	Misc. Application/0001308/2023		
	Sub Matter :	Misc. Application/0001707/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates		
	SEBI Appeal	824/2023	Ms. Rajni Goel Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001309/2023				
	Sub Matter(Disposed) :	Misc. Application/0001310/2023				
	SEBI Appeal	825/2023	MR.K.Ashok Kumar Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001345/2023				
	Sub Matter(Disposed) :	Misc. Application/0001346/2023				
	SEBI Appeal	826/2023	K.Ashok Kumar HUF Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001350/2023				
	Sub Matter(Disposed) :	Misc. Application/0001351/2023				
	SEBI Appeal	827/2023	MRS.Vimla Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001352/2023				
	Sub Matter(Disposed) :	Misc. Application/0001353/2023				
	SEBI Appeal	828/2023	Ashok Sneha Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001354/2023				
	Sub Matter(Disposed) :	Misc. Application/0001355/2023				
	SEBI Appeal	829/2023	MR.Ashokkumar Aashish Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter(Disposed) :	Misc. Application/0001356/2023				
	Sub Matter(Disposed) :	Misc. Application/0001357/2023				
	SEBI Appeal	830/2023	Ritwika Creations Pvt Ltd. Vs. SEBI	R V LEGAL ADV		
	Sub Matter(Disposed) :	Misc. Application/0001401/2023				
	Sub Matter(Disposed) :	Misc. Application/0001413/2023				
	SEBI Appeal	832/2023 (/0000)	GYAN PRAKASH RAI AND ANR. Vs. SEBI	PCS S.K. Jain And Co.		
	Sub Matter(Disposed) :	Misc. Application/0001429/2023				

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	SEBI Appeal	853/2023	ECOSPACE INFOTECH PRIVATE LIMITED Vs. SEBI	Vikas Bengani Adv
Sub Matter(Disposed) : Misc. Application/0001297/2023				
	Misc. Application	1579/2023	SHUBHRA KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000044/2024)				
	Misc. Application	1581/2023	ANKIT KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000045/2024)				
	SEBI Appeal	925/2023	Hans Raj Agarwal Vs. SEBI	Economic Laws Practice
Sub Matter(Disposed) : Misc. Application/0001408/2023				
	SEBI Appeal	926/2023	Renu Agarwal Vs. SEBI	Economic Laws Practice
Sub Matter(Disposed) : Misc. Application/0001409/2023				
	SEBI Appeal	927/2023	Gopal Bansal HUF Vs. SEBI	CS ANAND KANKANI
	Misc. Application	1596/2023	MAYA KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000046/2024)				
	Misc. Application	1598/2023	DROPDI DEVI-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000047/2024)				
	Misc. Application	1600/2023	AMIT KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000048/2024)				

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	Misc. Application	1602/2023	NIDHI KHANDELWAL-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000049/2024)	Triad Law Chambers
	Misc. Application	1705/2023	SEBI-DELAY IN REPLY Vs. Harvinder Singh (Main Matter Number :SEBI Appeal/0000791/2023)	THE LAW POINT
	Misc. Application	1707/2023	SEBI-DELAY IN REPLY Vs. Sanjeev Goel (Main Matter Number :SEBI Appeal/0000823/2023)	THE LAW POINT
	SEBI Appeal	44/2024	SHUBHRA KHANDELWAL Vs. SEBI Sub Matter : Misc. Application/0001579/2023	Triad Law Chambers
	SEBI Appeal	45/2024	ANKIT KHANDELWAL Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001580/2023 Sub Matter : Misc. Application/0001581/2023	Triad Law Chambers
	SEBI Appeal	46/2024	MAYA DEVI KHANDELWAL Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001595/2023 Sub Matter : Misc. Application/0001596/2023	Triad Law Chambers
	SEBI Appeal	47/2024	DROPDI DEVI Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001597/2023 Sub Matter : Misc. Application/0001598/2023	Triad Law Chambers
	SEBI Appeal	48/2024	AMIT KHANDELWAL Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001599/2023 Sub Matter : Misc. Application/0001600/2023	Triad Law Chambers

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	SEBI Appeal	49/2024	NIDHI KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter(Disposed) :		Misc. Application/0001601/2023		
Sub Matter :		Misc. Application/0001602/2023		
<u>526-ADM-COURTCODE-MERGER-AT 11.17 A.M.</u>				
12	SEBI Appeal	908/2023	Anirudh R. Parikh Vs. SEBI	Corporate Attorneys Adv
Sub Matter(Disposed) :		Misc. Application/0001473/2023		
	SEBI Appeal	909/2023	Himanshu K. Desai Vs. SEBI	Akshay Zantye Adv
Sub Matter(Disposed) :		Misc. Application/0001503/2023		
Sub Matter(Disposed) :		Misc. Application/0001504/2023		
	SEBI Appeal	910/2023	Menal R.Parikh Vs. SEBI	Corporate Attorneys Adv
Sub Matter(Disposed) :		Misc. Application/0001542/2023		
Sub Matter(Disposed) :		Misc. Application/0001543/2023		
	SEBI Appeal	25/2024	SUDHIRKUMAR CHOUDHARY AND ANR. Vs. SEBI	Saachi V. Purohit Advocate